

ITEM NO.39

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 4691-4692/2024

SARITA GUPTA @ SAVITA GUPTA & ORS.

Appellant(s)

VERSUS

SHANTI DEVI (DEAD) THR. LRS. & ORS.

Respondent(s)

Date : 09-09-2024 These appeals were called on for hearing today.

For Appellant(s)

Mrs. Rachna Gupta, AOR  
Mr. Abhishek Misra, Adv.  
Ms. Deepika Mishra, Adv.  
Mr. Ashok Gurnani, Adv.  
Mr. Anil Kumar Sinha, Adv.

For Respondent(s)

Mr. Dhananjay Garg, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Respondent nos.1.1 to 1.2 have filed counter affidavit.

Service is complete on respondent nos. 3 to 16 and 18 to 20  
but none has entered appearance.

Ld. counsel for the appellant is granted two weeks' time as  
final opportunity to take fresh steps and file fresh particulars  
in respect of unserved respondent nos.2 and 17. Dasti in  
addition is allowed, as prayed. Affidavit of dasti service be  
filed within four weeks thereafter.

List again on 08.11.2024.

SUJATA SINGH  
Registrar

HJ